

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPURO.A. NO. 184/2001

S.P. Trivedi, Retd. Office  
 Superintendent Grade-I, Central  
 Railway, Bhopal, C/o. Shri S.N.  
 Trivedi, E-3/230/Arera Colony,  
 Habibganj, Bhopal (M.P.).

... ApplicantV e r s u s

1. Union of India, through its  
 General Manager, Central  
 Railway, Mumbai CST.

2. Divisional Railway Manager,  
 Central Railway, Bhopal.

... RespondentsCounsel :

None for either sides.

Coram :

Hon'ble Shri R.K. Upadhyaya -- Member (Admnv.).

O R D E R (Oral)  
 (Passed on this the 1st day of January 2003)

D

is present

None for either sides. Nobody on behalf of the  
 applicant was present on the last date of hearing on  
 16/12/2002 and even earlier on 29/10/2002. It appears that  
 the applicant is no longer interested in prosecuting this  
 application. Therefore the same is dismissed for non-  
 prosecution.

*(R.K. Upadhyaya)*  
 (R.K. UPADHYAYA)  
 MEMBER (A)

पूछांकन सं ओ/वा..... जबलपुर, दि.....  
 पत्रिलिपि अचोहित .....

- (1) सचिव, उच्च न्यायालय भवन, उच्च न्यायालय जबलपुर
- (2) अधिकारी श्री/श्रीमती/कु. .... के काउंसल
- (3) प्रत्येक श्री/श्रीमती/कु. .... के काउंसल
- (4) विधायक, दोष वा, उच्चालय विधायक

सूचना एवं आज्ञा द्वारा लाप्त की जा सकती है

*Subhaglal*  
 उप निवासी  
 3.1.03

*Received*  
 6.1.03  
 6.1.03